

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 104
New IA-1855/2024
In
IB-391(ND)2018

IN THE MATTER OF:

M/s. Usaka Electrotech Pvt. Ltd. Petitioner/Applicant
Vs.
M/s. Shree Balaji Printopack Pvt. Ltd. Respondent

Order under Section 9 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 24.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant :
For Respondent :
For Liquidator : Mr. Mohd Nazim Khan (Liquidator), Ms. Saba, Ms. Garima

ORDER

New IA-1855/2024

The 20th Progress Report filed by the Liquidator is taken on record, subject to all just exceptions.

IA disposed of.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)